

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(IB)-110(PB)/2017

IN THE MATTER OF:

M/s. Alchemist Asset Reconstruction Co. LimitedPETITIONER

Vs.

M/s. Tirupati Buildings & Offices Pvt. Limited RESPONDENT

SECTION :
Under Section 7 of (IBC)

Order delivered on 07.7.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)
DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner /Applicant : Ms. Varsha Banerjee, Advocate
Mr. Kunal Godhwari, Advocate

For the Respondent : Mr. Krishnendu Dutta, Advocate
: Mr. Aditya Shankar, Advocate
Mr. Sameer Kumar, Advocate
Mr. Gaurav Srivastava, Advocate

ORDER

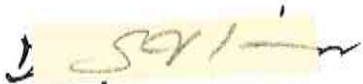
Learned Counsel for the parties are present. Ld. Counsel for the respondent seeks some time to comply with the earlier order. Keeping in view

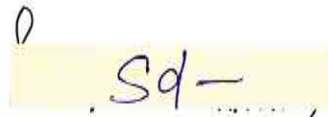


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the time restrictions relating to IBC matter, ~~as a special case~~, the matter is finally adjourned to 12.7.2017 and no further adjournment would be granted in the matter.

List on 12.7.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.7.2017
